

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2164
TO BE ANSWERED ON 04.03.2020**

PUBLIC PROCUREMENT POLICY

**2164. SHRI A. RAJA:
SHRI SANJAY KAKA PATIL:**

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways implemented Public Procurement Policy, 2012;**
- (b) if so, the details thereof along with annual procurement plan made in accordance with Public Procurement Policy 2012 of each agency/zone of Indian Railways during the years 2018-19 and 2019-20; and**
- (c) the details of earmarking made under section 4 (related to SC/ST) of the policy and actual procurement during these years?**

ANSWER

**MINISTER OF RAILWAYS AND COMMERCE & INDUSTRY
(SHRI PIYUSH GOYAL)**

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 2164 BY SHRI A. RAJA AND SHRI SANJAY KAKA PATIL TO BE ANSWERED IN LOK SABHA ON 04.03.2020 REGARDING PUBLIC PROCUREMENT POLICY

(a): Yes, Sir.

(b): All procurements of Goods and Services, by Ministry of Railways, are in accordance with the Public Procurement Policy, 2012. Procurements, from Micro and Small Enterprises, made by the Ministry of Railways, during the period as per the Public Procurement Policy, 2012 are as follows:

2018-19	2019-20 (Upto January, 2020)
₹ 14,464 cr.	₹ 16,960.27cr.

Procurements by Ministry of Railways are controlled through Union Budget approved by the Parliament. All approved Budget documents are available on the website of Ministry of Railways, which includes sanctioned plans and expenditure heads for various requirements. Further, all tenders of Ministry of Railways are issued online through Indian Railways Electronic Procurement System, and are in public domain.

(c): Out of the target of 25% of annual procurement from Micro and Small Enterprises, 4% is earmarked for procurement from Micro and Small Enterprises owned by the Scheduled Caste or the Scheduled Tribe, provided that such Micro and Small Enterprises participate in tenders and meet tender requirement and L1 price.

Extent of procurement from Micro and Small Enterprises owned by Scheduled Caste/Scheduled Tribe in cases where such declaration has been given by vendors is as follows:

2018-19	2019-20 (Upto January, 2020)
₹ 201.60 cr.	₹ 99.88 cr.